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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 377/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES:

Gammon India Ltd.

V/s.

Neelkanth Mansions and Infrastructure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ashish Kamat	Counsel	
	Anuja Abhyankar	Advocate 1/bmbs Federal and Rahmilkent Advocates for Respondent	

2. Mr. Shyam Kapadia,
Mr. Durgaprasad Poojari

Counsel
Advocate
1/b PDS Legal
for Petitioner



ORDER

TCP No.377/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)